

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

**ITEM No.105**  
**CP(IB)/178(AHM)2022**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Lakhi Gems Impex Pvt Ltd  
V/s  
PNC Developers Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..18/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Anushree Soni, Adv. for Mr. Bhavdutt Bhatt, Adv.  
For the Respondent : Mr. Jaimin Dave, Adv.

**ORDER**

Learned Counsel Ms. Anushree Soni proxy for Mr. Bhavdutt Bhatt appears for the applicant and states that arguing counsel is not available due to personal difficulty and requests for adjournment. Learned Counsel Mr. Jaimin Dave appears for the Respondent and consented to the adjournment.

List for hearing on 10.07.2023.

Sd-

**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**